

ITEM NO.1

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 61/2022

BAUWA @ ANUJ

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 161535/2023 - GRANT OF BAIL AND IA No. 152999/2023 - GRANT OF BAIL)

Date : 11-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Ratnakar Dash, Sr. Adv.
Mr. Sandeep Kumar Jha, AOR
Mr. Abhinav Singh, Adv.
Mr. Harshvardhan Mall Vishen, Adv.

For Respondent(s) Mr. Ardhendhumauli Kumar Prasad, A.A.G.
Mr. Adarsh Upadhyay, AOR
Mr. Ashish Madaan, Adv.
Ms. Pallavi Kumari, Adv.
Ms. Ananya Sahu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

After arguing the matter for some time learned senior counsel for the applicant seeks leave to withdraw the applications for bail.

The applications for bail are dismissed as withdrawn.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR